COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 216, 217 & 218 OF 2017

Dated: 20th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Delhi Bar Association Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Divyanshu Rai for

Mr. Nikhil Nayyar for R-1

Mr. Anupam Varma Mr. Anurag Bansal Ms. Sakshi Mehrotra Mr. Rahul Kinra for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on <u>07.09.2018.</u>

(I.J. Kapoor) Technical Member (Justice Manjula Chellur)
Chairperson

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